

for providing immediate health and medical relief to the flood affected population.

(b) The value of medicines, disinfectants and vaccines supplied so far is as under:—

(i) Essential medicines, disinfectants and medical equipment		Rs. 29,35,000/-
(ii) Vaccines :		
(a) Anti-cholera	70,58,750 ML	} Rs. 7,65,539/-
(b) Tab.	7,02,000 ML	
TOTAL :		Rs. 37,00,539/-

All the vaccines manufacturing resources have been harnessed for meeting the increased demands of 13 million ML and 7 million ML in respect of anti-cholera, anti-typhoid vaccines respectively, by stepping up their production.

(c) Minister of State for Health, Director General of Health Services and Additional Secretary (Health) visited the flood affected areas of West Bengal and discussed the various problems with the Health Minister, Chief Secretary, Health Secretary and the Director of Health Services, West Bengal, Director, Civil Defence (Medical) of Directorate General of Health Services has also visited the flood affected areas of West Bengal and rendered suitable advice and assistance for undertaking necessary health and medical relief measures. The Assistant Director General (Cholera) of the Directorate General of Health Services visited West Bengal twice as the medical member of the Central Study Teams for conducting on-the-spot assessment of the health and medical relief measures undertaken by the State Government and to recommend Advance Plan Assistance.

STD from Delhi to Visakhapatnam

2629. SHRI V. KISHORE CHANDRA S. DEO: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether there is any proposal to have STD facility from Delhi to Visakhapatnam; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI NARHARI PRASAD SUKHDEO SAI): (a) and (b). Yes, Sir. This facility will be available after Delhi and Vijayawada Trunk Automatic Exchanges are inter-linked. This is likely to be completed in next 2-3 years. Night STD from Visakhapatnam to Delhi is, however, proposed to be introduced during 1979.

Discussions held with Foreign Minister of Indonesia

2630. SHRI D. AMAT:

SHRI SUBHASH CHANDRA BOSE ALLURI:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the nature of discussions held with the Foreign Minister of Indonesia who visited in November 78; and

(b) what is the outcome?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SAMARENDRA KUNDU): (a) and (b). The Foreign Minister of Indonesia Prof. Mochtar Kusumaatmadja visited Delhi from November 14 to 16, 1978 as leader of his country's delegation for the 3th round of bilateral talks between India and Indonesia to review the international situation and to discuss problems of bilateral interest. The discus-

sions underlined the general similarity of views of India and Indonesia on various international problems and provided an opportunity to further strengthen the existing friendship and understanding as well as help promote further cooperation in various fields.

Printing of Passport Forms in Regional Language_s

2631. SHRI F. P. GAEKWAD: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government have taken a decision to print passport application forms in all the Indian languages; and

(b) if not, whether this question is under consideration and when a final decision is likely to be taken?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SAMARENDRA KUNDU): (a) and (b). The matter is under consideration and a decision in this regard is expected to be taken soon.

Hunger Strike by Telephone Operators in Araria, Bihar

2632. SHRI HALIMUDDIN AHMED: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether telephone operators of Araria in Bihar were on hunger strike;

(b) if so, the reasons therefor;

(c) whether Government have taken any step thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI NARHARI PRASAD SUKHDEO SAI): (a) to (d). The required information is being collected and will be placed on the Table of Lok Sabha.

Requirement of Steel in Madhya Pradesh

2633. DR. LAXMINARAYAN PANDEYA: Will the Minister of STEEL AND MINES be pleased to state:

(a) what is the requirement of iron and steel in Madhya Pradesh;

(b) whether the Government of India allotted Steel and Iron as per demand of Madhya Pradesh State; and

(c) if not, why and what measures have been adopted by Government to meet the requirement?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI KARIA MUNDA): (a) and (b). State-wise figures of requirement or demand for iron and steel are not available. As there is no statutory control on distribution of iron and steel at present, the question of any "allotment" does not arise.

(c) Supplies of steel to small scale units are routed through the Small Scale Industries Corporations. The steel requirements of such units in Madhya Pradesh are to be met mainly by the M.P. Laghu Udyog Nigam Limited. Supplies to the Nigam have considerably been stepped up. Despatches to the Nigam during the first six months of the current financial year are more than the total supplies made during the full year of 1977-78. Steps are under way to further increase the supplies during the second-half of the current year.

Recommendations of the Committee of Development Cess

2634. SHRI PRADYUMNA BAL:

SHRI SHANKER SINHJI VAGHELA:

Will the Minister of STEEL AND MINES be pleased to state:

(a) whether a Development Cess is imperative for promoting the develop-